

**SANYOG HEALTHCARE LIMITED**  
Date of Commencement of CIRP - 12th March, 2021  
List of Operational Creditors (Government Dues) as on 6th October, 2021

Annexure 7

S. No.	Details of Claimant			Details of Claim Received			Details of Claim Admitted					Amount (Rs.)				
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in CoC, if applicable	Amount of Contingent Claim	Amount of any Mutual Dues, that may be Set-off	Amount of Claim Not Admitted	Amount of Claim Under-verification	Remarks, if any
1	Department of Trade and Taxes	Department of Trade & Taxes, NCT of Delhi	B-020	26-03-2021	17,89,79,793	-	Statutory Dues	-	-	No	NA	-	-	17,89,79,793	-	-
2	GST	Ministry of Finance	B-031	30-03-2021	10,000	10,000	Statutory Dues	-	-	No	NA	-	-	-	-	-
3	Employees State Insurance Corporation (ESIC)	Ministry of Labour & Employment	B-055	23-09-2021	14,79,208	13,51,730	Statutory Dues	-	-	No	NA	-	-	1,27,478	-	-
4	Employees Provident Fund Organisation (EPFO)	Ministry of Labour & Employment	B-056	30-06-2021	83,02,358	33,76,074	Statutory Dues	-	-	No	NA	-	-	49,26,284	-	-
<b>Total</b>					<b>18,87,71,359</b>	<b>47,37,804</b>	-	-	-	<b>0.00</b>	<b>0.00</b>	-	-	<b>18,40,33,555</b>	-	-

